

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT – II)

Item No. 206
(IB)-1031(ND)2018
IA-5025/2023, IA-128/2024

IN THE MATTER OF:

M/s. Sonu Trading Company

... **Applicant/Petitioner**

Versus

M/s. Noslar International Ltd.

... **Respondent**

Under Section: 9 of IBC, 2016.

Order delivered on 05.04.2024

CORAM:

SH. ASHOK KUMAR BHARDWAJ
HON'BLE MEMBER (J)

SH. SUBRATA KUMAR DASH
HON'BLE MEMBER (T)

PRESENT:

For the Applicant : Adv. Abhishek Anand, Adv. Karan Kohli, Adv.
Sakshi Chahar

For the Respondent :

HYBRID HEARING (PHYSICAL & VC)

ORDER

As prayed by, the Liquidator in person and the Ld. Counsel Mr. Abhishek Anand, Counsel for auction purchaser, the hearing is deferred to 30.04.2024. The matter be listed high up on the Board.

List on 30.04.2024.

Sd/-

(SUBRATA KUMAR DASH)
MEMBER (T)

Sd/-

(ASHOK KUMAR BHARDWAJ)
MEMBER (J)